

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4197  
ANSWERED ON:06.09.2012  
OLD AGE PENSION  
Tagore Shri Manicka

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has any proposal to increase the admissible amount for old age pension;
- (b) if so, the details thereof;
- (c) whether the Union Government is maintaining a data of number of beneficiaries of the old age pension and the number of requests pending with the Government;
- (d) if so, the details thereof for the last three years and the current year, State-wise, particularly in Tamil Nadu; and
- (e) the action proposed to be taken by the Government on the pending requests for old age pension?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): Under Indira Gandhi National Old Age Pension Scheme (IGNOAPS), central assistance is provided @ Rs. 200/- p.m. for beneficiaries in the age group of 60-79 years and @ Rs. 500/- p.m. for beneficiaries of 80 years and above. States have been requested to contribute at least an equal amount from their own resources. At present there is no proposal to increase the amount of pension.

(c) to (e ): IGNOAPS is a component of National Social Assistance Programme (NSAP) which is under State Plan. Identification of beneficiaries, sanction and disbursement of benefit under schemes of NSAP is being done by the concerned State Governments. Universal coverage of all persons satisfying the prescribed eligibility criteria is envisaged under IGNOAPS. Data regarding number of applications pending with the State Government is not maintained at central level. The number of beneficiaries reported by States, including Tamil Nadu, during the last three years and the current year is as in Annexure.